

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.62/2870/2020

This the 28th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Syed Khursheed Ahmad, Aged 52 years, S/o Mohammad Amin,
R/o Watal Bagh, Ganderbal.

...Applicant

(By Advocate : Mr. Mohd. Ashraf Bhat)

Versus

1. State of J&K, through Commissioner Secretary, Department of Revenue, Civil Sectt., Srinagar / Jammu.
2. Divisional Commissioner, Kashmir, Srinagar.
3. Deputy Commissioner, Srinagar.
4. Tehsildar Iddgah, Srinagar.
5. Sh. Shabir Hussain, Incharge Girdawara Khanyar, Presently working as GQ Zoonimar, Srinagar.

...Respondents

(By Advocate : Mr. Amit Gupta, AAG)

OR D E R (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that the present TA be dismissed, since it has become infructuous.

2. In view of the submission made by learned counsel for the applicant, the present TA is dismissed as having become infructuous. There is no order as to costs.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

Piyush